National Company Law Tribunal

Allahabad Bench

- CPNO. 11/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.01.2018

NAME OF THE COMPANIES ACT: U/S 241/242 of the Companies Act of 2013

SI. NO. Name	Designation	Representation	Signature
1. VINCET DUBLY	Advocate	PETITIONER	CF Vinit Duby
<u>2.</u>		ON THE BEHA	LF 0 0 WM
Bradeep Stryli Swoden		CHANDAND CHANDAND Conhal guel/Roc	Brodeck
3- s. K. Gupta	Pes	R1; 2,14 =	301118
4- Anil Kumar	PCS	R-1,2,14	Awi K.
4- Anil Kumar 5. Ankit Kr. Singh	PS);	Arket.

CP No. 11/ALD/2017

Sri Vineet Dubey, proxy for Udai Chandani for the petitioner. Sri S.K.Gupta along with Anil Kumar and Ankit Kumar Singh, PCS for the Respondent. Sri Pradip Singh Sisodia, CGSC for the Central Govt. He seeks some time to apprise of this Court about the stand of the Central Govt. in respect of issue involved in the present matter.

Further counsel for both the parties are directed to provide a complete set of pleadings to the learned CGSC, so as to enable him to forward to the Central Govt. for the purpose of necessary instruction.

The matter to listed on 9th March, 2018

Date: 30/01/2018

Typed by Jyoti (Stenographer) H.P. Chaturvedi, Member(Judicial)